## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 236 OF 2017 & IA NO. 421 OF 2017

Dated: 8th November, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

**TEAMEC Chlorates Ltd.** 

.... Appellant(s)

Vs.

Andhra Pradesh Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Rohit Rao. N

Mr. Mukund P. Unny

Counsel for the Respondent(s) : Ms. Prerna Singh for R-2

## **ORDER**

Learned counsel for respondent No.2 states that she will be taking steps to file reply today.

Learned counsel for the appellant seeks two weeks time to file rejoinder. He may file the same on or before 23.11.2017 after serving copy on the other side.

List the matter on <u>06.12.2017</u>.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/vg